CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P. No. 719/2015 O.A. No. 2926/2015

New Delhi, this the 28th day of October, 2016.

HON'BLE MR. JUSTICE M.S. SULLAR, MEMBER (J) HON'BLE MR. P.K. BASU, MEMBER (A)

Vipul Tomar, Age-28+ years, S/o Shri Harbir Singh, R/o VPO-Mahavatpur Baoli, Distt-Baghpat, Uttar Pradesh, Pin-250621.

.. Petitioner

(By Advocate: Shri Sachin Chauhan)

Versus

- Shri A.K. Mital,
 Chairman,
 Ministry of Railway,
 Govt. of India,
 Railway Board, Rail Bhawan,
 1, Rafi Marg, New Delhi-110001.
- Shri A.K. Bhattacharya, Chairman, Staff Selection Commission, Block No.12, CGO Complex, Lodhi Road, New Delhi-3.
- 3. Shri Vilas S. Borde,
 Regional Director (NR),
 Govt. of India,
 Department of Personnel and Training,
 Staff Selection Commission,
 Block No.12, CGO Complex,
 Lodhi Road, New Delhi-3.
- 4. Shri Shiv Lal, Sr. Audit Officer/Audit Officer Const-I, Northern Railway, Kashmere Gate, Delhi-110006.

- Ms. Poonam Pandey,
 Director (HQ),
 Office of the Principal Director of Audit,
 Indian Audit and Accounts Department,
 Northern Railway,
 Baroda House,
 New Delhi-110001.
- 6. Shri Chiranji Lal,
 Dy. Director (HQ),
 Office of the Principal Director of Audit,
 Indian Audit and Accounts Department,
 Northern Railway, Baroda House,
 New Delhi-110001.

.. Respondents

(By Advocate: Shri Gyanendra Singh for R-2 & 3)

ORDER (ORAL)

Justice M.S. Sullar, Member (J)

In view of the acceptance of the main O.A., learned counsel for the petitioner has fairly stated that this Contempt Petition be dismissed as withdrawn.

Therefore, CP is dismissed as withdrawn, as prayed for.
Rule of contempt is accordingly discharged.

(P.K. BASU) Member (A) (JUSTICE M.S. SULLAR)
Member (J)
28.10.2016

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